POST OFFER ADVERTISEMENT
WELSPUN GLOBAL BRANDS LIMITED
("WGBL" / "Target Company")

Registered Office: Welspun City, Village Versamedi, Taluka Anjar, District Kutch, Gujarat - 370110, India;
Telephone No: +91-2836-662222; Fax No: +91-2836-279010; Email id: companysecretary_wgbl@welspun.com

This Post Offer Advertisement is being issued by Prime Securities Limited ("**Manager to the Offer**"), on behalf of Krishiraj Trading Limited ("**Acquirer**" / "**KTL**") along with Welspun Mercantile Limited ("**PAC 1**" / "**WML**") and Welspun Wintex Limited ("**PAC 2**" / "**WWL**") (collectively PAC 1 and PAC 2, referred to as "PERSONS ACTING IN CONCERT" / "**PAC**"), in connection with the Offer made by the Acquirer and the PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India ("**SEBI**") (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on Friday, July 20, 2012 in the following newspapers:

Publication	Language	Editions
Business Standard	English	All Editions
Free Press Journal	English	All Editions
Jansatta	Hindi	All Editions
Navashakti	Marathi	All Editions
Western Times	Gujarati	All Editions

1. Name of the Target Company : Welspun Global Brands Limited
2. Name of the Acquirer and the PAC : Krishiraj Trading Limited (Acquirer) along with Welspun Mercantile Limited (PAC 1) and Welspun Wintex Limited (PAC 2)
3. Name of the Manager to the Offer : Prime Securities Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details:
   a. Date of Opening of the Offer : Tuesday, September 18, 2012
   b. Date of Closure of the Offer : Wednesday, October 03, 2012
6. Date of Payment of Consideration : Wednesday, October 17, 2012
7. Details of Acquisition:

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actuals</th></tr>
<tr><td>7.1</td><td>Offer Price</td><td colspan="2">Rs. 42/- per equity share</td><td colspan="2">Rs. 42/ - per equity share</td></tr>
<tr><td>7.2</td><td>Aggregate number of Equity Shares tendered[(a)]</td><td colspan="2">Not Applicable</td><td colspan="2">16,70,983[(a)] Equity Shares</td></tr>
<tr><td>7.3</td><td>Aggregate number of Equity Shares accepted</td><td colspan="2">14,50,000 Equity Shares</td><td colspan="2">14,50,000 Equity Shares</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of Equity Shares multiplied by offer price per equity share)</td><td colspan="2">Rs. 6,09,00,000</td><td colspan="2">Rs. 6,09,00,000</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer and the PAC before ~~Agreements~~/ Public Announcement (No. & %)</td><td colspan="2">36,20,139 Equity Shares representing 34.56% of the total voting share capital</td><td colspan="2">36,20,139 Equity Shares representing 34.56% of the total voting share capital</td></tr>
<tr><td>7.6</td><td>Equity Shares Acquired by way of Agreements
• Number
• % of the total voting share capital</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td>7.7</td><td>Equity Shares Acquired by way of Open Offer
• Number
• % of the total voting share capital</td><td colspan="2">• 14,50,000 Equity Shares
• 13.84% of the total voting share capital</td><td colspan="2">• 14,50,000 Equity Shares
• 13.84% of the total voting share capital</td></tr>
<tr><td>7.8</td><td>Equity Shares acquired after DPS
• Number of Equity Shares acquired
• Price of Equity Shares acquired
• % of the Equity Shares acquired</td><td colspan="2">None other than as acquired by way of Offer (stated in point 7.7 above)</td><td colspan="2">None other than as acquired by way of Offer (stated in point 7.7 above)</td></tr>
<tr><td>7.9</td><td>Post offer share holding of the Acquirer & the PAC[(b)]
• Number
• % of the total voting share capital</td><td colspan="2">• 50,70,139 Equity Shares
• 48.40% of the total voting share capital</td><td colspan="2">• 50,70,139 Equity Shares
• 48.40% of the total voting share capital</td></tr>
<tr><td rowspan="3">7.10</td><td rowspan="3">Pre & Post offer shareholding of the Public
• Number
• % of the total voting share capital</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>40,73,807</td><td>26,23,807</td><td>40,73,807</td><td>26,23,807</td></tr>
<tr><td>38.89%</td><td>25.05%</td><td>38.89%</td><td>25.05%</td></tr>
</table>

Notes:

a) Equity Shares validly tendered.

b) The Acquirer and the PAC belong to the Promoters category. The total Promoters shareholding post Offer stands at 78,51,689 Equity Shares representing 74.95% of the total voting share capital.

8. The Acquirer and the PAC, along with their Directors, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE, NSE and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated September 6, 2012.

Issued by Manager to the Offer

PRIME

Prime Securities Limited
Ashford Centre, 7th Floor, Shankarrao Naram Marg,
Opp. Peninsula Corporate Park, Lower Parel, Mumbai - 400 013
Tel No: +91-22-24981515; E-mail: wgbl_openoffer@primesec.com;
Contact Person: Mr. Apurva Doshi / Mr. Nitesh Surana
SEBI Registration Number: INM000000750

On behalf of Krishiraj Trading Limited, Welspun Mercantile Limited and Welspun Wintex Limited

Sd/-
Authorised Signatories
Place: Mumbai
Date: October 22, 2012